

[TO BE PUBLISHED IN THE GAZETTE OF INDIA, PART II, SECTION 3,  
SUB-SECTION (ii)]

**Government of India**  
**Ministry of Finance**  
**(Department of Financial Services)**

**NOTIFICATION**

New Delhi, 13<sup>th</sup> September 2022

**S.O. \_\_\_\_.**—In exercise of the powers conferred by section 4 of the Insurance Regulatory and Development Authority Act, 1999 (41 of 1999), the Central Government hereby appoints Shri Thomas M. Devasia, Technical Expert-Large Risks [Energy & Infrastructure - On-Shore & Off-Shore], Marsh Insurance Brokers India, Kochi, Kerala as Whole-time Member (Non-Life) in the Insurance Regulatory and Development Authority of India, on a consolidated pay package of four lakh rupees per month (without facility of house and car), with effect from the date of assumption of charge of the post till attaining the age of sixty-two years, or until further orders, whichever is earlier.

(F. No. R-16011/01/2021-Ins.I)



(Surjith Karthikeyan)

Deputy Secretary to Government of India

DFS Endorsement F. No. R-16011/01/2021-Ins.I

Dated: 13<sup>th</sup> September 2022

Copy to:

1. Shri Thomas M. Devasia, Technical Expert- Large Risk [Energy & Infrastructure- On-Shore & Off-Shore], Marsh Insurance Brokers India, Kochi, Kerala
2. Chairperson, Insurance Regulatory and Development Authority of India, Hyderabad
3. Office of the Establishment Officer (Attn: Shri Arvind Thakur, Under Secretary), DoPT, New Delhi, with reference to DoPT's communication no. 31/1/2022-EO(SM-II)-01, dated 10.9.2022
4. P.S. to F.M./ P.S. to MoS (Finance)
5. PPS to Secretary /PS to Additional Secretaries, Department of Financial Services
6. Chairperson, Life Insurance Corporation of India
7. Chairman-cum-Managing Directors, NICL/NIACL/OICL/UIICL/AICL/GIC
8. Guard file

  
(Surjith Karthikeyan)

Deputy Secretary to Government of India